NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 66(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR

Smt. Ina Malhotra Hon'ble Member (J)

Hon'ble President

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 7.10.2016

NAME OF THE COMPANY:

Sh. Rajesh Gupta

M/s. B. R. Agrotech Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION **SIGNATURE**

1. Ms. V. K Chaudhory

2. GOVIND RISHI

3. Himanshu wij

4. Ms. LAKSHMI GURUNG R-12R-2

Adv.

Order

For orders see order in CP 65(ND)/2016